

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL No. 134 OF 2015 &  
I.A.Nos. 212 & 213 of 2015**

**Dated:- 30<sup>th</sup> July, 2015**

**In the matter of:-**

**Spentex Industries Ltd.**

**...Appellant(s)**

**Versus**

**Madhya Pradesh Electricity Reg. Comm. & Ors.**

**...Respondent(s)**

**ORDER**

The Court has not assembled. As agreed by the parties, list the matter on **19.08.2015.**

**COURT MASTER**